

**Shri Harish Chandra Mathur:** May I know for how long this question has been engaging the attention of the government, when it arose in the mind of Government and since then what they have done?

**Shri Hathi:** The question of the civil or public servants being courteous etc. has been attracting the attention of the government right from the beginning and, from time to time, we have been writing to the State Governments and taking necessary action.

**Mr. Speaker:** Next question.

**Shri Kapur Singh:** Sir, your most important query regarding reducing the weight of the politicians has not been answered.

**Shri Harish Chandra Mathur:** I may assure my hon. friend that another question on this subject is coming up very shortly.

**राजस्थान में पाकिस्तानियों का प्रवेश प्रवेश**

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\*११३६. { श्री ५० ला० बारूपाल :  
श्री हुसैन चन्द कुरेशी :  
श्री तन सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बहुत से पाकिस्तानी राष्ट्रजन बिना पारपत्र (पासपोर्ट) के राजस्थान में अवैध रूप से घुस आये हैं ; और

(ख) क्या यह भी सच है कि एक पाकिस्तानी नागरिक अजमेर (राजस्थान) नगरपालिका में चुन लिया गया है तथा यदि हाँ, तो ऐसा किस प्रकार हुआ है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : (क) १९६१ से १९६३ तक ७८९ ऐसे अवैध रूप से घुस आने वाले पाकिस्तानियों का पता लगा है ।

(ख) अजमेर के एक श्री गुलाम हुसैन कुरेशी जो पाकिस्तान से अस्थायी प्रवेश-पत्र पर १९४८ में भारत आये थे, मतदाता सूची में उनके नाम होने के आधार पर अजमेर नगरसभा के सदस्य चुने गये हैं । उनके चुनाव के विरुद्ध एक चुनाव-याचिका, इस आधार पर कि वे भारत के नागरिक नहीं हैं, दायर की गई है । यह मामला जिला न्यायाधीश, अजमेर के न्यायालय में विचाराधीन है ।

[(a) During the years from 1961 to 1963, 789 such Pakistani infiltrants were detected.

(b) One Shri Gulam Hussain Qureshi of Ajmer, who came to India from Pakistan in 1948 on a temporary permit, has been elected to the Ajmer Municipality on the basis of his name appearing in the Electoral Roll. An election petition has been preferred against his election on the ground that he is not a citizen of India. The matter is *sub judice* in the court of District Judge, Ajmer.]

श्री ५० ला० बारूपाल : जो मतदाता सूची में नाम लिखा गया यह पाकिस्तान से आने के बाद लिखाया गया था या पहले से ही मौजूद था ?

श्री हाथी : जिस आदमी का नाम लिखा गया है उसका जन्म ही अजमेर में हुआ था और वह अजमेर में रेलवे लोको वर्कशाप में पहले से काम करता है । सन् १९४८ में वह पाकिस्तान गया, तीन चार महीने के बाद टेम्पोरेरी परमिट पर आया और उसका नाम चालू है ।

श्री ५० ला० बारूपाल : क्या सरकार को मालूम है कि बहुत से और भी पाकिस्तानी अवैध रूप से राजस्थान में आए हैं ? यदि हाँ, तो उनको निकालने के लिए क्या ठोस कदम उठाया गया है ?

श्री हाथी : जैसे कि मैं ने पहले बतलाया, ८०० के लगभग ऐसे लोग आए हैं और उनके बारे में कार्रवाई हो रही है । राजस्थान के

चीफ मिनिस्टर तीन दिन पहले बारडर के दोरे पर गए थे कुछ लोगों को वहां पकड़ा है और वापस भी भेज दिया है।

**श्री तुलसी दास बाबब :** जब वे आए तभी क्यों नहीं निकाले गए, अभी तक क्यों बने रहे ?

**श्री हाथी :** जो बारडर एरिया है वहां गांव तो है नहीं, अलग अलग झोंपड़ियां हैं। तो वहां एक गांव से दूसरे गांव में आने में कोई दिक्कत नहीं है। जब पुलिस चेक करती है और उनको पकड़ती है तो निकाल देती है।

**Shri S. N. Chaturvedi:** May I know whether the Government can assure the House that it is sufficiently alert and vigilant to prevent any situation like the one prevailing on our eastern border developing in Rajasthan, where infiltrants have come in thousands and lakhs have even found employment in our service?

**Shri Hath:** The Rajasthan Government is taking keen interest in this matter. As I said three days back the Chief Minister himself had toured round the border areas and tightened up the measures so that infiltration may not be as easy as it is now.

**Shri Bhagwat Jha Azad:** With reference to part (a) of the question, which has been corroborated by the statement of the Chief Minister of Rajasthan, do Government propose to have special tribunals as they have in the eastern region to deal with the problem effectively and expeditiously?

**Shri Hath:** There are procedures; but in most of these cases the people themselves have admitted that they are Pakistani nationals and have crossed over the border without any documents or so. 254 of them have been deported.

**श्री लख सिंह :** ये जो सात सौ या आठ सौ आदमी आए हैं इन के कैसेज काफी समय से विचाराधीन हैं। क्या इस देरी का कारण

यह है कि इस समस्या को सुलझाने के लिए पर्याप्त एजेंसी नहीं है ?

**श्री हाथी :** मुझे इस का पता नहीं है।

**Shri Harish Chandra Mathur:** Can the hon. Minister say with any sense of responsibility that the Rajasthan border with Pakistan is an absolutely open place and not only 700 but thousands and thousands of people come into Rajasthan without any notice being taken of it? They get settled here. There is absolutely no agency. You cannot know even if people come right within 50 or 70 miles in Rajasthan.

**Shri Hath:** So far as I know, this condition did exist but of late, during the last 4 or 5 months or so, the Rajasthan border has been tightened up. Patrolling continues. The check-posts are there and the Rajasthan Government is active.

**Shri Harish Chandra Mathur:** He ought to know a little better.

**Shri Sinhasan Singh:** Referring to part (b) of the question, when he came on a temporary permit in 1948, how did he continue to remain here till 1964 and get elected? Was Government ignorant of the temporary permit so that he continued to stay and got elected?

**Shri Hath:** As I said, he was here in Ajmer and had been there till 1948. At the time when he went there, there was no question of a permit, but by the time he returned this temporary permit system was introduced. He came here and he has been here till now.

**Shri A. P. Jain:** With regard to part (b) of the question how long has this election petition against this gentleman been pending and at what stage is it?

**Shri Hath:** I think, the election petition had been filed somewhere in 1963 but I do not know the exact date.

**Shri A. P. Jain:** At what stage is it pending?

**श्री काशीराम गुप्त :** क्या सरकार को इस बात की जानकारी है कि पाकिस्तान की सीमा के भीतर रहने वाले मुसलमान कई बार राजस्थान के बारडर पर रहने वाले मुसलमानों के यहां विवाह शादी में आते रहते हैं और कई दिन तक ठहरते हैं, और यहां तक कि कोई कोई शादी कर के वापस भी चले जाते हैं ?

**श्री हाथी :** कुछ ऐसे केसेज भी हुए हैं ।

**Shri Hem Barua:** May I know whether Government are aware of the fact that there are villages on the Rajasthan border, specially a village called Baori which falls both within the territory of India and Pakistan and it is reported that to the people living in this village India and Pakistan are only abstract conceptions and this village provides as a corridor for the movement of Pakistanis to Rajasthan . . .

**Mr. Speaker:** Shall we come to the question at all or not? That long preface is not required. A direct question should be asked as a supplementary. If every hon. Member were to put it like that then we will cover only one question during the Question Hour.

**Shri Hem Barua:** I will ask the question. In the context of it may I know whether Government are aware of the fact that the Rajasthan armed constabulary has pleaded its inability to check the intrusion of Pakistani citizens into this country via this village; and if so, whether Government proposes to demarcate the boundary and put up a fence to see that it does not happen?

**Shri Hathi:** This piece of information perhaps appeared two or three days back just when the Chief Minister of Rajasthan was touring that area. This difficulty is known to them and the matter is being taken up.

**श्री अफ़्कार सल बेरवा :** मंत्री महोदय ने अभी बताया कि ७५६ पाकिस्तानी अवैध

रूप से आए, जब कि चीफ़ मिनिस्टर साहब के कल के स्टेटमेंट के अनुसार २,००० पाकिस्तानी अवैध रूप से आए हैं । मैं यह जानना चाहता हूँ कि क्या इन चार महीनों में १२११ पाकिस्तानी ज्यादा आ गए और सरकार के ये आंकड़े कब तक के हैं ?

**Shri Hathi:** They were detected and arrested. Their number is 789.

**Mr. Speaker:** When was that? He says, these are old figures. According to him, there is a much larger number.

**Shri Hathi:** As I said, the villages are so near each other—as the hon. Member, Mr. Hem Barua, said about one village that some portion is in Pakistan and some portion is here—that people come and go. But these people were actually detected and arrested.

**श्री शिव नारायण :** होम मिनिस्टर साहब साफ़ साफ़ बतायें कि जो पाकिस्तानी मनमाने ढंग से आते और जाते हैं, उन के सम्बन्ध में उन की पालिसी क्या है और पुलिस इस बारे में क्या करती है ।

**श्री हाथी :** पालिसी यह है कि जो पाकिस्तानी यहां पर विदाउट रेगुलर डाकुमेंट्स आयेंगे, उन को यहां से निकाल दिया जायेगा ।

#### Report of Kunzru Committee on Physical Education

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\*1137. { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 56 on the 12th February, 1964 and state:

(a) whether the report of the Kunzru Committee on Physical Education has since been examined by Government; and

(b) if so, the decision taken thereon?